

**IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

**THURSDAY, THE FOURTEENTH DAY OF NOVEMBER
TWO THOUSAND AND TWENTY FOUR**

PRESENT

THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE

I.A.No. 1 OF 2024

IN

ARBITRATION APPLICATION NO: 229 OF 2024

Between:

1. Jupudi Amareswara Rao, S/o. Jupudi Vittal, aged about 61 years, H.No.5-6-51/1, Krishnanagar, A.P.Colony, Ramagundam Mandal, Peddapalli District.
2. Jupudi Vijaya, W/o. Jupudi Amareswara Rao, aged about 58 years, H.No.5-6-51/1, Krishnanagar, A.P.Colony, Ramagundam Mandal, Peddapalli District

...Applicants

AND

1. ELLAR DEVELOPERS, (REGD.NO.4697 OF 2017) having its registered office at Flat No.305, Rock View Residency, Road No.5, Banjara Hills, Hyderabad. Rep. by its Managing Partner Sri J. Lokesh Reddy, S/o. Narasimha Reddy,
2. J. Lokesh Reddy, S/o. Narasimha Reddy, aged 44 years, Managing Partner of M/s. ELLAR DEVELOPERS, at Hat No.305, Rock View Residency, Road No.5, Banjara Hills, Hyderabad.

...Respondents

IA NO: 1 OF 2024

Petition under Order 5 Rule 20 R/w. Section 151 of CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to permit the petitioner to take a substitute notice to the respondents in the Arbitration Application No. 229 of 2024 by publishing in news papers in local edition.

**Counsel for Applicants : Sri V.R. Avula, Senior Counsel representing
Sri Rama Rao Kochiri**

Counsel for Respondents : None appeared

The Court made the following: ORDER

Mr. V.R. Avula, learned Senior Counsel appears for Mr. Rama Rao Kochiri, learned counsel for the applicants.

Heard on I.A.No. 1 of 2024.

For the reasons stated in the supporting affidavit, the applicants are permitted to serve the Respondents through substituted service.

Let the notice be published in Times of India, English daily newspaper, Hyderabad Edition, for appearance of the Respondents before this Court on 06.12.2024.

The Interlocutory application is accordingly allowed.

Sd/- K. SRINIVASA RAO
JOINT REGISTRAR

//TRUE COPY//



SECTION OFFICER

To,

1. One CC to Sri Rama Rao Kochiri, Advocate [OPUC]
2. Two CD Copies

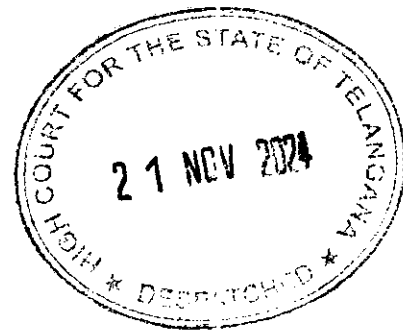
Njb



HIGH COURT

DATED: 14/11/2024

LIST ON 06.12.2024



ORDER

I.A.No. 1 of 2024

In

ARBAPPL.No.229 of 2024

ALLOWING THE I.A

(4)
21/11/24
OB